

National Company Law Tribunal

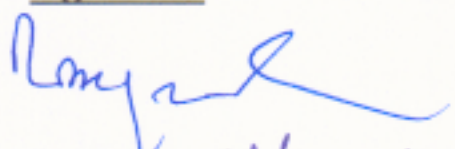
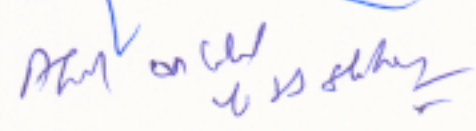
Allahabad Bench

CP NO. 88/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE COMPANY: Ateet bamsol v/s Jaiprakash Infrotech Ltd

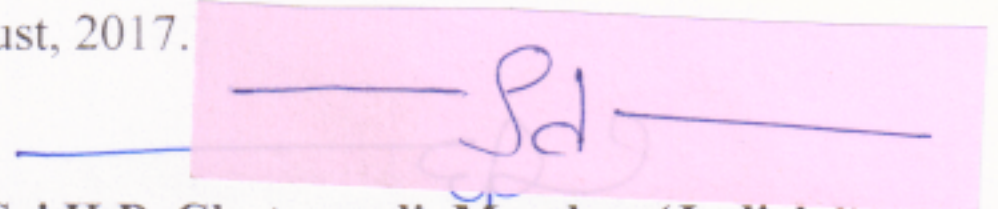
SECTION OF THE COMPANIES ACT: U/S 73(4) of the companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	h. p. Agrawal	Advr.	Resp.	
<u>2.</u>	Arjun	AMU	PL	

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Petitioner represented by their respective counsel. Respondent counsel seeks time for filing vakalatnama as well as to reply.

The matter be listed on 29th August, 2017.



Dated:08.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash